

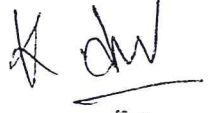

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM

23/07/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/930/2018  
PETITION NUMBER :  
NAME OF THE PETITIONER : PRATTIS THANGA MALIGAI PVT LTD  
NAME OF THE RESPONDENT : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	Name (in Capital)	Represented by	Signature
1.	K. Govind Kumar . K	PLS representing creditor	
2.	B. Sarathbabu	For Roc, Chennai	

**ORDER**

Representative for the Applicant present. Counsel for the ROC present. Counsel for the ROC is directed to file the report. Representative for the Applicant is also directed serve a copy of the application to the Registered Office address of the Applicant Company and file proof the same on the next date of hearing. Put up on **10.08.2018 at 10.30 A.M.**

*-sd-*  
**(CH. MOHD. SHERIFF TARIQ)**  
MEMBER (JUDICIAL)